

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Execution Application No. 34/2023

In

Original Application No. 526/2019

Mahesh Chandra Saxena

Applicant

Versus

Central Pollution Control Board & Anr

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Dt. 16/05/24
New Delhi

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①

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**STATUS REPORT ON BEHALF OF CENTRAL GROUND WATER
AUTHORITY**

MOST RESPECTFULLY SHOWETH :

1. That Hon'ble Tribunal vide order dated 24.04.2024 directed all the concerned respondents to file their response on the following specific points:
 - (a). Number of RWHS erected along with the location details and contact details of the officer responsible for maintaining.
 - (b). Whether the RWHS erected are as per the suggestions of the Committee constituted earlier by Hon'ble NGT.
 - (c). Number of the structures erected near to the storm water drains.
 - (d). Status and number of piezometers installed near the RWHS for monitoring of ground water level.
 - (e). Number of Deficient RWHS.

2. Compliance report of CGWA on above points is tabulated below:

Point	Direction	CGWA status
(a).	Number of RWHS erected along with the location details and contact details of the officer responsible for maintaining.	<p>After 2019, CGWA in collaboration with WAPCOS has constructed following Rain Water Harvesting Structures in Delhi:</p> <ul style="list-style-type: none"> • 03 nos RWHS at Jahapanah Forest City, Chirag Delhi and • 01 number at Asthakunj Park, Nehru Place (near Sant Colony), New Delhi. <p>For initial 02 years after construction, WAPCOS has maintained the structures, thereafter CGWA is maintaining.</p> <p>Contact details of officer responsible are as follows:</p> <p>Officer-in-charge, CGWB, State Unit Office, West Block – 2, Wing-3, Sec-I, R.K. Puram, Delhi – 110066 Email : oiend-cgwb@nic.in Phone No. 011-20861123</p>
(b).	Whether the RWHS erected are as per the suggestions of the Committee constituted earlier by Hon'ble NGT.	Yes.
(c).	Number of the structures erected near to the storm water drains.	Nil
(d).	Status and number of piezometers installed near the RWHS for monitoring of ground water level.	Total 02 Nos. of piezometers alongwith DWLR were constructed near the RWH Structures. Jahapanah Forest City, Chirag Delhi and 01 number at Asthakunj Park, Nehru Place (near Sant Colony), New Delhi.
(e).	Number of Deficient RWHS.	Nil

3. The compliance report is being submitted in this Hon'ble Tribunal for the record and kind perusal. However, any further directions given by this tribunal in this regard will be abided.

Respondent


15/5/2024

VINOD KUMAR SHARMA
Administrator
Central Ground Water Authority
Government of India
Ministry of Jal Shakti
Department of Water Resources, RD & GR
New Delhi

Through



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